(J.H.C. Sch. 1-7)

From:

Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi.

2 : Office	- 0651-2481449
Fax No. -0	651 – 2481116

File No. XIX(I)/5/2016-17-18/Apptt. Letter No._____/Apptt. Dated:

To,

Sri Pradeep Kumar Srivastava,
 Principal District & Sessions Judge-cum-Chairman, DLSA, Koderma,

2. Sri Om Prakash Pandey No.1

Principal District & Sessions Judge-cum-Chairman, DLSA, Pakur,

3. Sri Chandra Prakash Asthana,

Principal District & Sessions Judge-cum-Chairman, DLSA, Lohardaga,

4. Sri Vishnu Kant Sahay,

Principal District & Sessions Judge-cum-Chairman, DLSA, Latehar,

5. Sri Satyendra Kumar Singh,

Principal District & Sessions Judge-cum-Chairman, DLSA, Hazaribagh,

6. Sri Navneet Kumar,

Judicial Commissioner-cum-Chairman, DLSA, Ranchi,

7. Sri Sanjay Prasad,

Principal District & Sessions Judge-cum-Chairman, DLSA, Bokaro,

8. Sri Manoranjan Kavi,

Principal District & Sessions Judge-cum-Chairman, DLSA, Chaibasa,

9. Sri Brajendra Nath Pandey,

Principal District & Sessions Judge-cum-Chairman, DLSA, Dumka,

10. Sri Vijay Kumar No.1,

Principal District & Sessions Judge-cum-Chairman, DLSA, Daltongani,

11. Sri Abni Ranjan Kumar Sinha,

Principal District & Sessions Judge-cum-Chairman, DLSA, Gumla,

12. Sri Ranjeet Kumar Choudhary,

Principal District & Sessions Judge-cum-Chairman, DLSA, Dhanbad,

13. Sri Vijai Kumar Sharma,

Principal District & Sessions Judge-cum-Chairman, DLSA, Simdega,

14. Sri Mithilesh Prasad,

Principal District & Sessions Judge-cum-Chairman, DLSA, Deoghar,

15. Sri Manoj Prasad,

Principal District & Sessions Judge-cum-Chairman, DLSA, Jamshedpur,

16. Sri Mohammad Shakir,

Principal District & Sessions Judge-cum-Chairman, DLSA, Godda,

17. Sri Bal Mukund Roy,

Principal District & Sessions Judge-cum-Chairman, DLSA, Garhwa,

- Sri Gopal Kumar Roy,
 Principal District & Sessions Judge-cum-Chairman, DLSA, Sahebganj,
- Sri Vidhan Chandra Choudhary,
 Principal District & Sessions Judge-cum-Chairman, DLSA, Ramgarh,
- Smt. Rita Mishra,
 Principal District & Sessions Judge-cum-Chairman, DLSA, Chatra,
- Sri Shiv Sharan Dubey,
 Principal District & Sessions Judge-cum-Chairman, DLSA, Saraikela,
- Sri Pradeep Kumar Chourasia,
 Principal District & Sessions Judge-cum-Chairman, DLSA, Jamtara,
- 23. Sri Abhay Kumar Sinha,
 Principal District & Sessions Judge-cum-Chairman, DLSA, Khunti,
- 24. Incharge of the Principal District & Sessions Judge -cum-Chairman, DLSA, Giridih (since vacant).

&

- 1. Sri Prabhat Kumar Sharma, Secretary, DLSA, Deoghar,
- 2. Sri Bipin Bihari Gautam, Secretary, DLSA, Giridih,
- 3. Sri Prafulla Kumar, Secretary, DLSA, Daltonganj,
- 4. Sri Soumendra Nath Sikdar, Secretary, DLSA, Jamshedpur,
- 5. Sri Sanjeev Jha, Secretary, DLSA, Hazaribagh,
- 6. Sri Rajesh Kumar Singh, Secretary, DLSA, Ranchi,
- 7. Sri Avinash Kumar Dubey, Secretary, DLSA, Dhanbad,
- 8. Sri Mithilesh Kumar Singh, Secretary, DLSA, Bokaro,
- 9. Sri Shekhar Kumar, Secretary, DLSA, Ramgarh,
- 10. Sri Sanjay Kumar Singh No.III, Secretary, DLSA, Godda,
- 11. Md. Naeem Ansari, Secretary, DLSA, Garhwa,
- 12. Md. Faheem Kirmani, Secretary, DLSA, Khunti,
- 13. Miss Archana Kumari, Secretary, DLSA, Latehar,
- 14. Sri Chandan, Secretary, DLSA, Chatra,
- 15. Sri Anand Mani Tripathi, Secretary, DLSA, Sahebganj,
- 16. Sri Surya Mani Tripathi, Secretary, DLSA, Koderma,
- 17. Sri Laxmikant, Secretary, DLSA, Lohardaga,
- 18. Sri Binod Kumar, Secretary, DLSA, Gumla,
- 19. Sri Kuldeep, Secretary, DLSA, Saraikela,
- 20. Sri Amit Kumar Vaish, Secretary, DLSA, Simdega,
- 21. Sri Sunil Dutta Dwivedi, Secretary, DLSA, Pakur,
- 22. Sri Krishna Kant Mishra, Secretary, DLSA, Chaibasa,
- 23. Sri Nishant Kumar, Secretary, DLSA, Dumka,
- 24. Sri Manoranjan Kumar No.I, Secretary, DLSA, Jamtara.
- Sub.:- Regarding nomination for attending Regional Meet of Eastern Region SLSAs on Saturday,13th

 January, 2018 at 10.00 AM at Citadel I, Banquet of Club Ecovista, Ecospace Business Park,

 Rajarhat, New Town, Kolkata, West Bengal.

In continuation to this Court's letter no. 62/Apptt. dated 06.01.2018, I am directed to inform that the Court has been pleased to nominate you to attend the Regional Meet of Eastern Region SLSAs on Saturday, the 13th January, 2018 at 10.00 AM at Citadel I, Banquet of Club Ecovista, Ecospace Business Park, Rajarhat, New Town, Kolkata, West Bengal.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid Meet.

This is for kind information and needful.

			Yours faithfully,
			Sd/- R.K.Vaish Registrar (Administration)
Memo no	117	/Apptt.	dated, the Ranchi 08/01/2018
letter no. JHALS Jharkhand, Rar	SA/02 dated 02 nchi for inform	2.01.2018 (<u>E-mail</u> ation / the C.P.C	rary, JHALSA, Ranchi for information with reference to his inalsaranchi@gmail.com) / the Director, Judicial Academ in E-Courts Project High Court of Jharkhand, Ranchi for e Court's website. Registrar (Administration)